

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU.

\*\*\*\*\*

To

All Pr. District and Sessions Judge/s.

No: D9804-27/A.c Date 06/02/2017

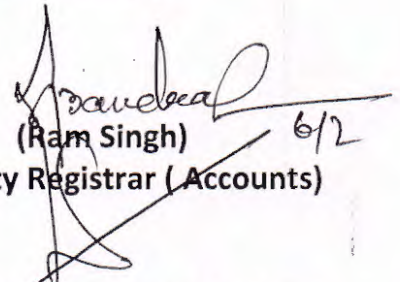
**Sub: Proposal for purchase of official vehicles for Judicial Officers of Subordinate Courts for the financial year 2016-2017.**

Sir,

As desired I am to request you to furnish the below mentioned detailed information of your District (court-wise) to this office within seven days.

S.No.	Name of the Court	Detail of vehicle available	Registration Number	Model	Mileage covered	Age of vehicle	Whether vehicle provided by Department/State Motor Garage	Whether working or not

Yours faithfully,

  
(Ram Singh) 6/2  
Deputy Registrar (Accounts)

Incharge, NIC High Court Wing Jammu for uploading the same on the High Court Website.